

**TV facility to Chikkamagalur**

421. SHRI V. S. KRISHNA IYER : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether TV facility has been provided to Chikkamagalur in Karnataka;

(b) if not, the time by which it will be provided; and

(c) Whether Government propose to take immediate steps to provide this facility by installing Low Power Transmitter at Chikkamagalur ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) to (c) The VII Plan of Doordarshan provides, *inter alia*, for establishment of a large number of new TV transmitters, including a low power (100 Watt) transmitter at Chikkamagalur. These transmitters can be installed only in phases, depending on the annual allocation of Plan resources, time required by the indigenous manufacturers to supply the requisite equipment and overall priorities. Installation of the proposed new transmitter at Chikkamagalur will also depend on the above factors.

*[Translation]***Convictions under Prevention of Cruelty to Animals Act**

422. SHRI MOOL CHAND DAGA : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of persons awarded punishment during the last three years in Union Territories under the provisions the Prevention of Cruelty to Animals Act, 1960, indicating the various offences for which they were awarded punishment and the number of cases pending in courts in this connection; and

(b) the number of cases in which Government employees have been convicted and awarded punishment for showing cruelty to animals ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b) The information is being collected and will be laid on the Table of the House.

**Removal of jhuggis from Kali Bari Marg, New Delhi**

423. SHRI RAJ KUMAR RAI : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 4074 on 25th March, 1986 regarding unauthorised Jhuggis on P&T land at Kali Bari Marg, near Delhi and state :

(a) whether the land between the quarters of the P&T and the Estate office at Kali Bari Marg, New Delhi on which hundreds of jhuggis have come up during the last six months belongs to the CPWD/L&DO :

(b) if so, the action taken so far for removal of these jhuggis; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The land belongs to C. P. W. D.

(b) Necessary action for evicting the unauthorised occupants is being taken keeping in view legal aspects involved in the matter.

(c) Not Applicable in view of reply to Part (b) above.

**Employment of skilled painters and Artists**

424. SHRI RAJ KUMAR RAI : Will the Minister of LABOUR be pleased to state :

(a) whether in conformity with the declared policy of Government to preserve and promote art and culture, Government are considering a proposal to introduce a scheme to provide suitable means of livelihood to the unemployed painters /